

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:**

**PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : TCP/28/2016

NAME OF THE PETITIONER : Industrial Venture Capital Ltd

NAME OF THE RESPONDENT(S) : Archana Spinners Pvt Ltd & 5 others

UNDER SECTION : Sec 397/398 of CA, 1956

A

1) TCP/28/2016

ORDER

Ld. Counsel Mr.G. Pranav from the office of Ld. Counsel Mr. T.K. Bhaskar for the Petitioner. Ld. Counsel Ms.Saranya from the office of Ld. Counsel Mr.Karthik Seshadri for R1 to R3.

Both the Counsels stated that Sr. Counsel is held up and sought short adjournment.

List the petition for hearing on **05.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)